

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2019**

**Dated: 15<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Rajasthan Rajya Vidyut Utpadan Nigam Limited** **...Appellant(s)**

**Versus**

**Jaipur Vidyut Vitran Nigam Limited & Ors.** **...Respondent (s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Bipin Gupta  
Mr. Paramhans Sahani for 1 to 3

Mr. C.K. Rai  
Mr. Sachin Dubey for R-4

**ORDER**

**Admit.**

Appearance objections and Vakalatnama, if any, shall be filed on or before 26.08.2019, after duly serving copy to the other side. Thereafter, rejoinder, if any, shall be filed on or before 16.09.2019, after duly serving copy to the other side

List the matter on **19.09.2019**, as agreed by learned counsel for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/mkj*